

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.06.2026

ORDER NO. 84 of 2026

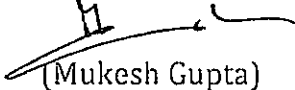
Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for CESTAT, New Delhi from 06.07.2026 to 17.07.2026 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.07.2026 to 17.07.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

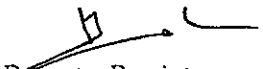
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar